

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NAMAKKAL.

PRESENT: TMT.S.RAMATHILAGAM, B.A.,B.L.,
Principal District Judge,
Namakkal.

A.No.9241/2013

Dated: 10.1.2014

Sub: Constitution of Subordinate Courts Gender Sensitisation & Internal Complaints Committee (GSICC) – Instructions issued by the Hon'ble High Court, Madras – Members nominated – Subordinate Courts GSICC formed – Orders issued – Reg.

Ref: 1. High Court's official memorandum in Roc.No.40/2013-Con.B2, dt.12.12.2013 along with the Extraordinary issue of the Tamil Nadu Government Gazette dt.27.11.2013 regarding the “Gender sensitisation & Sexual harassment of women at the subordinate courts in the State of Tamil Nadu/Union Territory of Puducherry (prevention, prohibition and redressal) regulations, 2013.”
2. High Court's official memorandum in even no. dt.20.12.2013.
3. High Court's notification No.246/2013 in Roc.No.3933/ 2013-B2 & 40/2013-Con.B2, dt.20.12.2013.
4. High Court's official memorandum in Roc.No.40/2013-Con.B2, dt.8.1.2014.
5. This court's office note order dated 10.1.2014.

ORDER:-

Consequent to the directions received from the Hon'ble High Court, Madras in the above cited reference 1 to 4, the “**Subordinate Courts Gender Sensitisation & Internal Complaints Committee (GSICC) at Namakkal District**” is formed comprising of the following members:-

1. **Chairperson** - Tmt.S.Ramathilagam, Principal District Judge, Namakkal.

2. **Advocate Members of atleast 20 years of Bar experience**

1. Thiru.PMarimuthu, Advocate, Namakkal.

2. Tmt.B.Manimegalai, Advocate, Namakkal.

3. **Advocate Members of atleast 10 years of Bar experience**

1. Thiru.PElango, Advocate, Paramathy.

2. Tmt.Sasidevi, Advocate, Tiruchengode.

4. Tmt.K.Vasanthamala, Advocate, Namakkal.

5. Tmt.S.Nagamani, Protection Officer (D.V.Act-2005), District Social Welfare Office, Namakkal.

6. **Member Secretary of the GSICC** - Selvi.R.Angammal, Sheristadar, District Court, Namakkal.

7. **Member** - Selvi.A.Santhi, Court Manager, District Court, Namakkal.

The above members are provided with the copy of the “GSICC at the Subordinate Courts in the State of Tamil Nadu (Prevention, Prohibition and Redressal) Regulations, 2013” to be fully acquainted with the powers and duties of the GSICC and to function accordingly thereafter.

//True copy//

Sd/- S.Ramathilagam
Principal District Judge,
Namakkal.

Chief Administrative Officer,
District Court, Namakkal.

To
The Members of the GSICC with enclosures.

Copy to:-

1. All the Judicial Officers in Namakkal District (to circulate among the staff under their control).
2. All the Bar Associations in Namakkal District (with a request to give wide publicity among their members).
3. The Head Clerk, Central Nazir and Copy Superintendent of District Court, Namakkal (for circulation among the staff under their control).

Copy submitted to:-

The Registrar General,
High Court of Judicature,
Post Box No.78,
Madras – 600 104. (for favour of kind information with covering letter).